

Annexure - 1

Name of the corporate debtor: **HIGHLAND AUTOMOBILES PRIVATE LIMITED** ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 18.09.2024

In accordance with Section 25(2) (e) , IBC ,2016

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingence nt claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|--------------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |

